## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 1081/2016

IN THE MATTER OF:

Tathagata Bhattacharya

.....Petitioner

World Consulting & Research Corporation Pvt. Ltd. .....Respondents & Ors.

SECTION: UNDER SECTION 433, 434 & 439

Order delivered on 01.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s): Mr. Pankaj Khaitan, Advocate

For the Respondent(s):

## ORDER

The report of the Resolution Professional is taken on record subject to all just exceptions. The office is directed to maintain the file and attach the report with the main case.

> (M. M. KUMAR) PRESIDENT

(S. K. MOHAPATRA) MEMBER (TECHNICAL)